

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2073

ANSWERED ON:11.08.2006

CONSTITUTION OF THE 6th CPC

Murmu Shri Rupchand;Nizamuddin Shri G.;Pallani Shamy Shri K.C .;Singh Shri Rakesh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has constituted the Sixth Central Pay Commission ;
- (b) if so, the composition of the Commission ;
- (c) the time by which the report is likely to be presented to the Government ;
- (d) whether adequate representation is given/being given to the Armed Forces and other services in the Commission ;
- (e) if so, the details thereof ;
- (f) if not, the reasons therefor ;
- (g) whether the Government intends to give interim relief to the Central Government employees ;
- (h) if so, the time by which the same is likely to be announced; and (i) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a)&(b) : Government has approved constitution of a 3-Member Commission comprising of a Chairman, a part-time Member and a Member Secretary.

(c) Constitution of the Pay Commission has been proposed for a period of 18 months and the Commission may be able to submit its report during its course of operation.

(d) to(f); This aspect will be kept in view while appointing members and other staff in the Commission.

(g)to(i)The Pay Commission will also look into the issue of grant of interim relief to the Central Government employees.